

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 953 of 2004

Allahabad this the 27th day of August, 2004

Hon'ble Mr. Justice S.R. Singh, V.C.

1. Jawahir Singh, aged about 38 years, S/o Ram Naresh Singh, R/o Narainpur, District Mirzapur.
2. Raj Kumar, Aged about 35 years, S/o Jhuri Singh, R/o Dharna P.O. Mughalsarai, District Varanasi.
3. Sukhram, Aged about 36 years, S/o Shiv Ratan, R/o Surauli, P.O. Bharchha, District Varanasi.

Applicants

By Advocate Shri S.K. Mishra

Versus

1. Union of India through the General Manager, N.C. Rly., Allahabad.
2. The Divisional Railway Manager, N.C. Rly., Allahabad.

Respondents

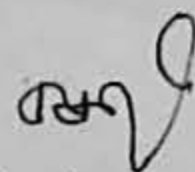
By Advocate Shri A.K. Gaur

O R D E R ( Oral )

The applicants herein seek issuance of a direction to the respondents to consider them for regular absorption against existing group 'D' vacancy. The case of the applicants is that they have worked as casual labour for required number of days and are eligible to be considered for regular absorption in accordance with

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the scheme framed by the respondents. Learned counsel for the respondents on the other hand submits that the applicants are not entitled for regular absorption since they have not worked for required number of days. However, in view of the allegation that representation made on 20/07/03 for considering the applicants for regular absorption <sup>is has not been decided</sup> the O.A. is disposed of with the direction to second respondent to consider and dispose of the said representation in accordance with law within a period of three months from the date of receipt of this order. No order as to cost.



Vice Chairman

/M.M./